

**SHRI R. S. VIRK DISTRICT JUDGE (RETD.)  
IN THE MATTER OF PACL LTD.  
CAUSE LIST FOR 12/06/2018 (TUESDAY)**

<b>S.No.</b>	<b>File No.</b>	<b>Case Particulars</b>	<b>Purpose</b>
1	467	Ramesh Kondiba Patil (Review Application)	Further Arguments
2	227	Navkettan Agricultural Marketing Cooperative Society Limited <i>Handwritten signature and date: 12/06/2018</i>	Notice